

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Original Application No. 1323 of 1997

Allahabad this the 27th day of October, 2000

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.  
Hon'ble Mr. S. Biswas, Member (A)

Mr. Ashique Husain, S/o Late Sri Sadique Husain,  
R/o 102-A/12, Safed Colony, Juhi, Kanpur Nagar.

Applicant

By Advocates Shri K.B. Srivastava  
Shri S.M.A. Kazmi

Versus

1. Union of India through Controller General of Defence Accounts (C.G.D.A.), R.K. Puram, New Delhi.
2. C.D.A. Lucknow (Controller of Defence Accounts).
3. L.A.O. I.G.S. Kanpur (Local Audit Officer)
4. U.A. BSO (MES) Kanpur.

By Advocate Shri Ashok Mohiley

O R D E R ( Oral )

By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.  
this application under Section 19 of the Administrative Tribunals Act, 1985 has been filed challenging the order dated 13th March, 1991, by which the representation of the applicant for absence, between the period from 29.12.1990 to 31.08.1991, from duty, was not accepted. However, it was not taken to be a break in service. The applicant retired from service in 1997. This O.A.

2

has been filed on 03.12.1997, challenging the order of 1991. We do not find any explanation for this long delay. The O.A. is accordingly rejected as time barred. No order as to costs.

*J-A*  
Member (A)

/M.M./

*J*  
Vice Chairman